

16  
**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**Co. Appeal No. 34/59/NCLT/AHM/2017**

Coram:

**Present: Hon'ble Ms. MANORAMA KUMARI  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.12.2017**

Name of the Company:

Niklesh Tirthdas Nihlani.

V/s.

Shah Poddar Nihlani Organisers Pvt Ltd & ors.

Section of the Companies Act:

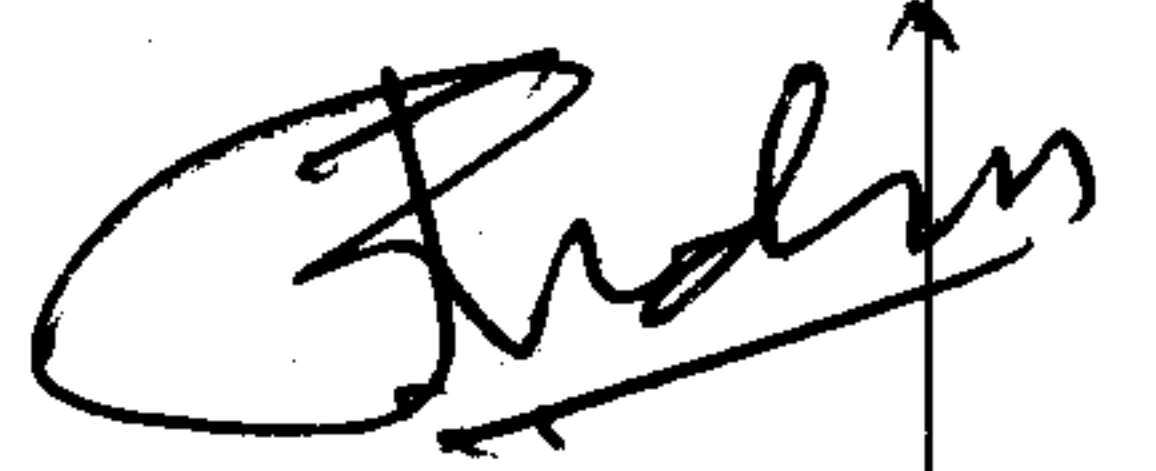
Section 59 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
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1. JIGARKUMAR GANDHI

PCS

on behalf  
of Ashish  
Doshi



2.

Shah Poddar

DHIREN R. DAVE

PCS

Petitioner



**ORDER**

Learned PCS Mr. Dhiren Dave present for Appellant. Learned PCS Mr. Jigarkumar Gandhi i/b Learned PCS Mr. Ashish Doshi present for Respondent no. 1. None present for other respondents.

Proof of service is filed.

Respondent no. 1 prayed for some time to file reply.

Respondent shall file its reply serving a copy in advance to Appellant.

The order dated 25.10.2017 be extended till further order.

List the matter on 16.01.2018.

  
**MANORAMA KUMARI  
MEMBER JUDICIAL**

Dated this the 5th day of December, 2017.